

GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

Dated Shillong, the 30th October, 2015

NO.LJ (B) 19/2014/77, - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoint with immediate effect the following Non -M.C.S officers as Executive Magistrates and, further under sub-section (2) thereof, as Sector Magistrate/Additional District Magistrates in connection with the Bye- Election 2015, to 32- Nongstoin (ST) Assembly Constituency, 2015 for a period upto the end of Election process, 2015

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri Sonborn Marwein, Functional Manager, DCIC, West Khasi Hills District, Nongstoin	Within West Khasi Hills District	Deputy Commissioner, West Khasi Hills, Nongstoin
2.	Shri Stephan Nongkynrih, Functional Manager, DCIC, West Khasi Hills District, Nongstoin	-do-	-do-
3.	Shri George F.Pariat, Functional Manager, DCIC, West Khasi Hills District, Nongstoin	-do-	-do-
4.	Shri Mangskhem Wahlang, Functional Manager, DCIC, West Khasi Hills District, Nongstoin.	-do-	-do-
5.	Shri Banteilang F.Swer, Functional Manager, DCIC, West Khasi Hills District, Nongstoin.	-do-	-do-
6.	Shri Donald Pakyntein, Labour Inspector, District Labour Office, West Khasi Hills District, Nongstoin	-do-	-do-
7.	Shri Bankitlang Pyrbot, Labour Inspector, District Labour Office, West Khasi Hills District, Nongstoin	-do-	-do-


(E.M. Donn)

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


MEMO.NO. LJ (B).19/2014/77 A,

Dated Shillong, the 30th October, 2015

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya, Shillong for information
3. The Deputy Commissioner, West Khasi Hills District, Nongstoin. This has a reference to your letter No. NDE.42/BE/2015/4, dated 29th October, 2015 with a request to circulate to all the officers concerned.
4. Personnel A.R (A) Department for information
5. Election Department.
6. The DEO (Data Entry Operator) LR Office, Room No. 221, Main Sect Building, to uploading the Notification in the Law Department website.
7. Guard File.
8. Office Copy

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.